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title: Shri Virendra Kashyap laid on the table the statement of the Standing Committee on Information Technology.

SHRI VIRENDER KASHYAP (SHIMLA): Madam, I beg to lay on the table the following Statements (Hindi and English versions) of the Standing Committee on Information Technology:-

- (1) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Thirteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Fifty-third Report (15th Lok Sabha) on 'Norms for setting up of telecom towers, its harmful effects and setting up of security standards in expansion of telecom facilities' of the Ministry of Communications and Information Technology (Department of Telecommunications).
- (2) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Fifteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Third Report (16th Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Communications and Information Technology (Department of Telecommunications).
- (3) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Fourteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in First Report (16th Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Communications and Information Technology (Department of Posts).
- (4) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Twentieth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Fifth Report (16th Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Communications and Information Technology (Department of Posts).
- (5) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Twelfth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Forty-seventh Report (15th Lok Sabha) on 'Issues related to Paid News' of the Ministry of Information and Broadcasting.
- (6) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Sixteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Fourth Report (16th Lok Sabha) on 'Demands for Grants (2014-15)' of the Ministry of Information and Broadcasting.
- (7) Action Taken by the Government on the recommendations contained in Chapter-I and final replies to the recommendations contained in Chapter-V of the Nineteenth Action Taken Report (16th Lok Sabha) on the recommendations of the Committee contained in Eighth Report (16th Lok Sabha) on 'Demands for Grants (2015-16)' of the Ministry of Information and Broadcasting.

12.06 hours

STANDING COMMITTEE ON URBAN DEVELOPMENT

12th Report